

(b) The Geological Survey of India (GSI) has conducted preliminary/regional exploration for the assessment of tungsten ore reserves at Khbobana, Kuhu, Agargaon, Bhaori and Ranbori areas in the Vidarbha region of Maharashtra and estimated a total reserve of 19.98 million tonnes with grade varying from 0.04 to 0.27% W.

[*English*]

Gas Processing Capacity

5347. DR. P.R. GANGWAY:
SHRIMATI D.K. BHANDARI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the gas processing capacity at on-shore and off-shore respectively; and

(b) the details of projects being taken by Government to increase the gas processing capacity in near future?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARHA): (a) and (b). While gas processing capacity in the country is by and large adequate to meet the present off-take, several projects are being implemented to raise this capacity to handle the higher availability of natural gas estimated in future in order to meet supplies to consumers to whom this gas has been committed.

[*Translation*]

Cardiophones

5348. SHRI YASHWANTRAO PATIL:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the Government hospitals equipped with the facility of treatment by Cardiophon;

(b) whether the Government propose to provide this facility in important hospital in future;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The ICMR has reported that no Cardiophone facility is available in any Government hospital in India.

(b) to (d). There is no such proposal at present

[*English*]

Dispute Between ship Crew and Officer on Board

5349. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there was any dispute between crew and some of the officers on board the Vessel MV Nangohry during a voyage Ex-Madras on January 1, 1993;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in this regard;

(d) if so, the outcome thereof; and

(e) the action taken against the persons found guilty?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) Yes Sir.

(b) The Master of the Vessel found one of the crew members in the area reserved for passengers and ordered him to leave that area. A number of other crew members got

agitated on this and allegedly pushed and jostled the Purser.

(c) The Shipping Master, Port Bleir conducted an enquiry. It was however decided to hand over the enquiry to POMMD Madras which is a statutory authority under the D.G. Shipping.

(d) The report of the inquiry has not yet been received by the A & N Administration from D.G. Shipping.

(e) As a stop gap arrangement, pending receipt of the report of enquiry from D.G. Shipping, it was agreed in the meeting held between POMMD Madras and the Union that four of the crew members should be signed off and two crew members discharged.

[*Translation*]

Use of Fake Gas Cylinders in Uttar Pradesh

5350. SHRI RAMBADAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether the Government are aware of the use of fake gas cylinders in large scale in Uttar Pradesh;

(b) if so, the number of such cylinders seized during the last six months; and

(c) the action being taken by the Government to check such malpractice's?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) There have been reports of fake LPG cylinders seized in Uttar Pradesh.

(b) The information is being collected

and will be laid on the Table of the House.

(c) Field Offices of the Oil Companies keep a watch on the circulation of spurious cylinders in the system. Raids are conducted on suspected premises. Whenever spurious cylinders are detected by the Oil Marketing Companies, they are immediately destroyed. When such cylinders are detected from the LPG agencies/ transports, they are issued caution/ warning letter and a penalty of Rs. 1500/- per spurious cylinders is levied.

Capsule Mixed with Today

5351. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of WELFARE be pleased to state:

(a) whether some instance of preparation of today mixed with intoxicated capsules have come to the notice in Delhi;

(b) if so, the details thereof;

(c) whether any inquiry has also been made by the Government in this regard;

(d) the outcome thereof; and

(e) the steps taken/proposed to be taken to check the manufacture and sale of such toddy in Delhi?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) Does not arise

(c) No, Sir.

(d) Does not arise

(e) Prohibition is a state subject and Central Guidelines cover all such cases for implementation.